

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 31-05-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>REPLY</u>			
1) R.A.	15002/2020		Y.N. SATHYANARAYANA RAO
<u>STEPS</u>			
2) M.A.	15027/2020		H.C. ANANDA
3) EX	15017/2020		K. CHANDRASHEKAR
4) R.A.	15001/2021		T.Venkata Reddy
<u>CALL ON</u>			
5) M.C.	15064/2020		T.P.Srinivasa
<u>FURTHER ARGUMENTS</u>			
6) R.A.	15018/2019		MARIYAPPA M.S.
<u>ORDERS</u>			
1) Crl.Misc.	15102/2021		K.V.Mahendra Kumar
2) Crl.Misc.	15112/2021		P.N. RAMAKRISHNAPPA
3) Crl.Misc.	15113/2021		VINUTHA
<u>OBJECTION</u>			
4) Crl.Misc.	15104/2021		Puttegowda.B.R
5) Crl.Misc.	15114/2021		K.Maregowda
6) Crl.Misc.	15115/2021		K.Maregowda

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 31-05-2021

MORNING SESSION

SL. No.	CASE NO.	
1	O.S.	651/06
2	O.S.	501/07
3	O.S.	852/07
4	O.S.	198/10
5	O.S.	314/10
6	O.S.	712/06
7	O.S.	713/06
8	O.S.	714/06
9	O.S.	526/06
10	O.S.	1346/06
11	O.S.	403/08
12	L.A.C.	4/2021
13	O.S.	43/12
14	Misc.	9/2021
15	O.S.	128/15

AFTERNOON SESSION

1	L.A.C.	17/18
2	L.A.C.	18/18
3	O.S.	684/08
4	O.S.	904/08
5	O.S.	176/11
6	O.S.	833/08
7	O.S.	67/11
8	F.D.P.	21/16
9	F.D.P.	31/16
10	O.S.	552/17
11	O.S.	201/19
12	O.S.	205/19
13	O.S.	282/19
14	O.S.	243/20
15	O.S.	19/21

Prl. Senior Civil Judge & JMFC,
Devanahalli.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 31-05-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CIVIL CASES
<u>HEARING</u>	<u>HEARING</u>
1. C.C.3679/2015	1. O.S.856/2008
2. C.C.484/2016	2. O.S.236/2010
3. CrI.Mis.572/2015	3. O.S.1066/2012
4. CrI.Mis.399/2017	4. O.S.434/2018
5. P.C.R.552/2013	5. O.S.572/2019
6. CrI.Mis.82/2021	6. O.S.228/2020
<u>ARGUMENTS</u>	7. O.S.338/2020
7. C.C.3140/2018	8. O.S.480/2020
<u>NOTICE</u>	9. O.S.6/2021
8. CrI.Mis.24/2021	10. O.S.110/2021
9. CrI.Mis.25/2021	<u>OBJECTION</u>
10. CrI.Mis.26/2021	11. O.S.246/2010
11. CrI.Mis.105/2020	12. O.S.476/2013
<u>AWAIT REPORT</u>	13. O.S.266/2019
12. P.C.R.69/2020	<u>SUMMONS</u>
<u>BODY WARRANT</u>	14. O.S.612/2016
13. C.C.2469/2018	<u>NEW SUIT</u>
14. C.C.3559/2018	15. O.S.198/2021
<u>OBJECTION</u>	
15. C.C.412/2003	


NOTE: All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.

(Handwritten Signature)

**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 31-05-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>HEARING</u>
1. O.S.523/2007	1. C.C.3555/2020
2. FDP 2/2009	2. C.C.3313/2020
3. O.S.511/2013	3. C.C.835/2020
4. O.S.447/2020	4. C.C.3391/2020
5. O.S.529/2020	5. C.C.7552/2020
6. O.S.197/2021	6. C.C.48/2019
7. O.S.259/2013	7. C.C.1525/2019
8. O.S.123/2020	8. C.C.2270/2019
9. C.C.517/2019	9. C.C.2278/2019
10. C.C.806/2019	10. C.C.2523/2019
11. CMIS 271/2019	11. C.C.2525/2019
12. C.C.4974/2019	12. C.C.2739/2019
13. C.C.3478/2020	13. C.C.7525/2020
14. C.C.5252/2020	14. O.S.199/2021 (New suit)
15. C.C.492/2020	15. O.S.523/2019 (Orders)


Prl. Civil Judge and JMFC,
Devanahalli.

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**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 31-05-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CIVIL CASES
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(Handwritten Signature)

**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**